

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 18th Aug 2020

PRESENT:

Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/55/KOB/19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	SAJAN K THOMAS & 3 OTHERS
NAME OF RESPONDENTS	:	PARAGON POLYMER PRODUCTS PVT LTD & 5 OTHERS

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes

Video Conference

18<sup>th</sup> August 2020

**ORDER**

TCP/55/KOB/19

Learned counsel for R4 Shri Santhosh Mathew submitted an email stating that his client has not been able to brief him on account of the restrictions imposed by the present Pandemic and hence sought for an adjournment. No response from the petitioner as well as other respondents. List on 24.9.2020.

Sd/-

**Ashok Kumar Borah**  
Member (Judicial)

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